GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 3891

TO BE ANSWERED ON THE 06TH APRIL, 2022/ CHAITRA 16, 1944 (SAKA)

KASHMIRI PANDITS REHABILITATED IN KASHMIR VALLEY

3891. SHRI VISHAMBHAR PRASAD NISHAD:

SMT. CHHAYA VERMA:

CH. SUKHRAM SINGH YADAV:

SHRI RAM NATH THAKUR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of number of Kashmiri Pandits rehabilitated in Kashmir valley by Central Government after repeal of Article 370 in 2019, year-wise and district-wise; and
- (b) the number of Hindus along with Kashmiri Pandits killed by terrorists in Jammu & Kashmir since August 2019 till date, year-wise and district-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a): After repeal of Article 370, about 2105 migrants have returned back to Kashmir valley for taking up the jobs provided under Prime Minister's Development Package. The year-wise details are as under:

Year	No. of appointments made
2020-21	841
2021-22	1264

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(b): The number of Kashmiri Pandits and other Hindus killed by the terrorists in Jammu and Kashmir from 5th August 2019 till 24th March, 2022 are as under:

	Dis								
	Anantnag		Srinagar		Pulwama		Kulgam		
Year	Kashmiri Pandits	Other Hindus	Kashmiri Pandits	Other Hindus	Kashmiri Pandits	Other Hindus	Kashmiri Pandits	Other Hindus	Total
2019									
(from									
05.08.2019	0	1	0	1	0	1	0	0	3
2020	1	0	0	1	0	0	0	0	2
2021	0	0	2	3	1	0	0	3	9
2022 (upto									
24.03.2022)	0	0	0	0	0	0	0	0	0

The Government has taken several measures to ensure safety of minorities in the valley. These include a robust security and intelligence grid, group security in the form of static guards, day & night area domination, round the clock checking at Nakas, patrolling in the areas where the minorities reside besides proactive operations against terrorists.
